

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 357 OF 2017 & IA No. 969 OF 2017
APL No. 22 OF 2018****Dated: 15th October, 2019****In the matter of:****APL No. 357 OF 2017 & IA No. 969 OF 2017**

Rosa Power Supply Company Limited **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission **Respondent(s)**

APL No. 22 OF 2018

Uttar Pradesh Power Corporation Ltd. **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posed on **02.01.2020**.

Court Master

NR